

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE
ORIGINAL APPLICATION NO. 237/2024 (WZ)
EARLIER ORIGINAL APPLICATION NO. 1364/2024 (PB)**

IN THE MATTER OF:-

**Sub : News Item titled "3 dead 9 hospitalized after gas leak
blast at fertilizer plant in Maharashtra" appearing in the
Times of India dated 22.11.2024.**

V/s.

Member Secretary, MPCB & Ors.

**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1
-MAHARASHTRA POLLUTION CONTROL BOARD
MUMBAI IN-COMPLIANCE OF ORDER DATED 7.2.2025.**

I, Vidyasagar Vilasrao Killedar, aged about 51 years, occupation: service, the Sub-Regional officer, Maharashtra Pollution Control Board at Sangli, having my office at Udyog Bhavan, Vishrambag, Sangli - 416415. I am submitting this affidavit on behalf of Respondent No. 1 do hereby solemnly affirm state as under:

That, I am working as the Sub-Regional Officer, at Sangli with the Maharashtra Pollution Control Board w.e.f. August 2024. I am well conversant with the facts and circumstances of the case as well as the record of the case lying in my office, I am filing this affidavit only for limited purposes to bring on record the true facts of the case.

- I say and submit that the Respondent Board has contacted M/s. Mumbai Waste Management Ltd, MIDC Taloja, Dist.- Raigad (CHWTSDF) for disposal of Hazardous

chemicals/Material lying in the premises of M/s. Manmar Industries, Plot No. A-53, MIDC Shalgaon, Tal. Kadegaon, Dist. Sangli. The Board has requested to M/s. Mumbai Waste Management Ltd, MIDC Taloja, Dist.-Raigad (CHWTSDF) to collect, analyze sample, pretreatment and disposal of waste arising due to accident in accordance with Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016.

2. I say and submit that accordingly Mumbai Waste Management Expert team visited the site on 16.12.2024 and collected samples of Chemicals/material present in the said premises and assured them that they will pretreat the said material and transport and dispose of the same at CHWTSD facility Mumbai. Accordingly, Mumbai Waste Management has submitted a proposal for disposal of Hazardous chemicals.

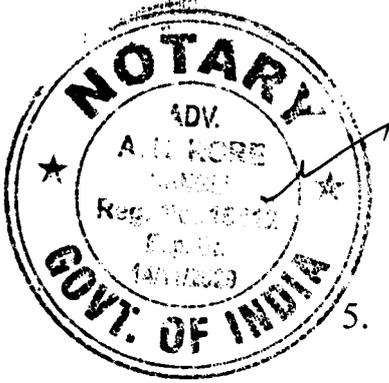


3. I say and submit that the Board has granted approval for disposal of Hazardous waste/chemicals lying in the premises of M/s. Manmar Industries, MIDC Shalgaon, Tal. Kadegaon, Dist. Sangli. Accordingly, SRO Sangli has carried out safe disposal procedure under the guidance of Regional Officer Kolhapur as per proposal submitted by Mumbai Waste Management Ltd.

4. I say and submit that, Expert team from Mumbai Waste Management, MIDC Taloja has pretreated the highly acidic waste at site with the help of Neutralizing media in controlled way. The said material has been packed in Jumbo Bags and

17 APR 2025

transported to MWML facility at Taloja by Authorized vehicle of MWML by manifest system. Thus, the disposal of critical Hazardous Waste has been successfully completed in accordance with the Regulatory requirements prescribed under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.



7 APR 2025

5. I say and submit that, the entire work of Treatment, stabilization and final disposal has been completed during 06/02/2025 to 10/02/2025, under strict regulatory supervision and in coordination with MWML representative and MPCB Officials. In order to ensure and supervise the safety of the entire process Safety representative from MWML and DISH Officer were present at the site till the execution and completion of said work. A copy of Invoice of M/s. Mumbai Waste Management Ltd. for Disposal of Critical Hazardous Waste from Manmar Industries along with Manifest Copy are enclosed collectively as **Annexure-I**.

Solemnly affirmed on the day ^{07th} April 2025.

Amit Patil
Identify by me.

(Adv. Amit Patil)

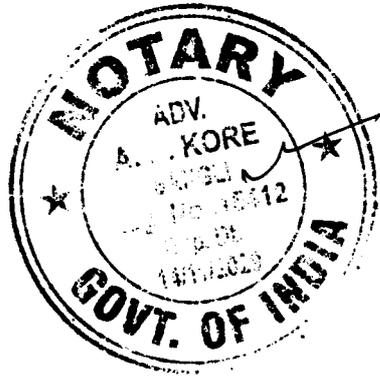
For and on behalf of the Respondent Board.

(Vidyasagar V. Killedar)
Sub Regional Officer

Maharashtra Pollution Control Board, Sangli

VERIFICATION

I, Vidyasagar V. Killedar, Age-51 Years, working as Sub Regional Officer, Maharashtra Pollution Control Board at Sangli, having my office at Udyog Bhavan, Vishrambag, Sangli-416415 do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

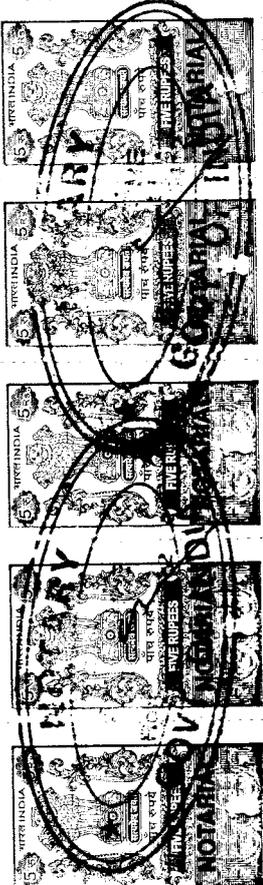


Solemnly affirmed on the day ^m 07th April 2025.

For and on behalf of Respondent Board.

(Vidyasagar V. Killedar)
Sub Regional Officer -Sangli
Maharashtra Pollution Control Board, Sangli.

17 APR 2025



Solemnly affirmed before me by
Shri Vidyasagar V. Killedar
Who is id. by [unclear] no. by No Sangli
Shri Amit M. Pahl Adv.
whom personally known. No Sangli

7/4/2025
ADV. A. R. KORE
NOTARY NO. NO. 15412,
GOVT. OF INDIA
Kaveri Appt. Saraswati Nagar
SANGLI - 416 416 (M.S.)



Sustainability

Mumbai Waste Management Ltd.

Plot No: P-32 & Part, MIDC Talaja, Tal: Panvel,
Dist.: Raigad, Maharashtra 410 208, India.
T: +91 8422877163/65/7710082601
T: +91 7304992789/90/91/92 & 93
Email: mbdmwml@resustainability.com
CIN: U90001TG2001PLC037829
www.mumbaiwastemanagement.com

Date: March 26, 2025

To,
Maharashtra Pollution Control Board,
Udyog Bhavan Building,
Near Collectorate Office,
Kolhapur - 416 002

Kind Attn: Mr. J. S. Hajare (Regional Officer) MPCB Kolhapur

Subject: Submission of Invoice for Disposal of Critical Hazardous Waste from Manmar Industries, Sangli.

Ref: Work Order No. MPCB/RO/KOP/250202-FTS-001, Dated 02/02/2025

Dear Sir,

With reference to the above-mentioned Work Order, we are pleased to inform you that the disposal of critical hazardous waste from Manmar Industries, Sangli, has been successfully completed in accordance with the regulatory requirements prescribed under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Entire work of Treatment, stabilization and final disposal has been completed During 06/02/2025 - 10/02/2025, under strict regulatory supervision and in coordination with MWML representatives and MPCB Officials representatives to ensure smooth execution of the hazardous waste disposal. To ensure and supervise the Safety of the entire process Safety representative from MWML and regional DISH officer were present at the site till the Complete work execution.

Invoice Submission Details

In line with the successful completion of the work, we hereby submit our invoice for the approved disposal charges for your review and necessary processing:

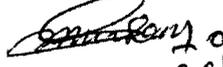
- Invoice No.: MH2420036683 (Document No: 9300163977)
- Invoice Date: 15/03/2025
- Total Amount: ₹30,63,634/- (Rupees Thirty Lakhs Sixty-Three Thousand Six Hundred and Thirty-Four Only) Including Taxes
- Scope of Work: Disposal of hazardous waste as per Work Order No. MPCB/RO/KOP/250202-FTS-001, Dated 02/02/2025

We request you to acknowledge the receipt of this invoice and process the payment at the earliest. If any further documentation or clarification is required, kindly let us know.

We sincerely appreciate the support and coordination extended by MPCB in facilitating this crucial environmental management initiative and look forward to continued collaboration.

Thanking you.

For Mumbai Waste Management Limited


Somnath Malgar 26/3/25
Director

Enclosures:

- Invoice Copy
- Hazardous Waste Manifest Form Acknowledgement

Corporate Office:
Level 11B, Aurobindo Galaxy,
Hyderabad Knowledge City,
HITECH City Road,
Hyderabad 500 081, India.
CIN: U74140TG1994PLC018832

FORM - 10

(See rule 19(1))

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name & Mailing Address (including Phone No. & E-mail)	RO Kolhapur, MPCB KOLHAPUR, Udyog Bhawan Kolhapur (Manmar Industries)			
	MWML Membership No. :				
2.	Sender's Authorization No.	MPCB / RO / KOP / 250202 - FTS - 001			
3.	Manifest Document No.	A 24 / 002386			
4.	Transporter's Name & Address (including Phone No. & E-mail)	Mumbai Waste management Ltd. P-32, MIDC Talaja, Tal - Panvel, Dist - Raigad.			
5.	Type of Vehicle	(Truck / Tanker / Special Vehicle) <i>Crane mounted truck</i>			
6.	Transporter's Registration No.				
7.	Vehicle Registration No.	MH-46-F-1573			
8.	Receiver's Name & Mailing Address (including Phone No. & E-mail)	Mumbai Waste Management Ltd. Plot No.P-32 & Part, MIDC Talaja, Tal: Panvel, Dist: Raigad, Maharashtra - 410 208, India. Phone: 8422877165/7710082601/7304992789/90/91 Email: mbdmwml@resustainability.com			
9.	Receiver's Authorization No.	0000154985/CO/2306001410			
10.	Waste Description	Highly acidic hazardous waste.			
11.	Total Quantitym ³ or MT			
12.	Number of Containers	Number	Type		
13.	Physical form	(Solid / Semi-Solid / Sludge / Oily / Tarry / Slurry / Liquid)			
14.	Waste Category Number				
15.	Special Handling Instruction & Additional Information	Special PPE's to be used during treatment			
16.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by Road according to applicable national government regulations.			
	Typed Name & Stamp	Signature:	Month	Day	Year
			02	07	2025
17.	Transporter Acknowledgment of Receipt of Waste	Security, Home Gate Entry			
		Material	Month	Day	Year
		Sr No	02	07	2025
18.	Receiver's Certification for receipt of Hazardous and other waste	8/2/25 1:50			
		Month	Day	Year	

Note : 1) Please attach Comprehensive Analysis report Photocopy.
2) For each type of waste use separate Manifest Form (Form-10)

Copy 6 Of 7

BLUE COPY

To be sent by the receiver to the sender.



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ORIGINAL

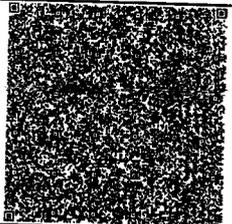
Mumbai Waste Management Ltd.

Plot No. P-32 & Part, MIDC Talaja, Tal. Panvel, Dist. Raigad, Maharashtra 410 208, India

Phone: 8422877163 / 65 / 7710082601 Phone: 7304992789 / 90 / 91 / 92 & 93

Email: mbdmwml@ramky.com www.mumbaiwastemanagement.com

CIN: U90001TG2001PLC037829



TAX INVOICE

IRN No : 8c678b933bf699444cae77e19c7c19da6888cc5ee9620dfb52436342f325c88b

IRN Acknowledgement No : 122525746253569

Acknowledgement Date & Time : 15-03-2025/11:08:00

GSTIN : 27AADCM0026A1Z9	PAN No: AADCM0026A	E Way Bill No :	
Document No. : 9300163977		Transporter Name :	
Invoice Date : 15.03.2025		Transport GSTIN :	
GSTIN Invoice No. : MH2420036683		Vehicle Number :	Vehicle Type :
Member ship No : 10085		GR/LR number :	GR/LR Date :
State: Maharashtra	State Code : 27	E Way Bill Validity :-	
Customer Id : 1139559		Place of Supply :	N/A

Details of Receiver	Billed To :1139559	PAN. No: AAAGM0150J	Details of	Shipped To :1139559	PAN. No: AAAGM0150J
Name: MAHARASHTRA POLLUTION CONTROL BOARD,	Address: R.O. Kolhapur, Maharashtra Pollution, Control Board Udyog Bhavan Building, Kolhapur,416002 Ph: 9422426100		Name: MAHARASHTRA POLLUTION CONTROL BOARD,	Address: R.O. Kolhapur, Maharashtra Pollution, Control Board Udyog Bhavan Building, Kolhapur,416002 Ph: 9422426100	
GSTIN/UIN : 27AAAGM0150J1DT	TAN No:		GSTIN/UIN : 27AAAGM0150J1DT	TAN No:	
State: Maharashtra	State Code: 27		State: Maharashtra	State	27

Type of Service	Waste Disposal Charges
Billing Period	March-2025
PO/WO Number.	MPCB/RO/KOP/250202-FTS-001 Dated: 02/02/2025

SL No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Taxable Value	CGST		SGST		IGST	
								Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Disposal of Critical Hazardous Waste from M/s. Manmar Industries, Sangli	999432	Nos.	1.000	25,96,300.00	25,96,300.00	25,96,300.00	9.00	2,33,667.00	9.00	2,33,667.00	0.00	0.00
Total :						25,96,300.00	25,96,300.00		2,33,667.00		2,33,667.00		0.00

Total Invoice Amount in Words:	Thirty Lakh Sixty Three Thousand Six Hundred Thirty Four Rupees only
Total Amount Before Tax :	25,96,300.00
Add : CGST :	2,33,667.00
Add : SGST :	2,33,667.00
Add : IGST :	0.00
Tax Amount : GST :	2,33,667.00
TCS # :	0.00
Total Amount After Tax :	30,63,634.00
Round Off :	30,63,634.00

<p>Certification & Accreditations</p> <p>ISO 9001:2015 ISO 14001:2015 ISO 45001:2018</p> <p>NABL Certificated & MoEF Accredited Environmental Laboratory</p>		<p>Corporate Office</p> <p>Re Sustainability Ltd.</p> <p>Level 11, Aurebindo Galaxy, Hyderabad Knowledge City,</p> <p>Hitech City Road, Hyderabad Telangana- 500081, India</p>
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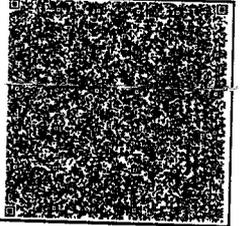
Mumbai Waste Management Ltd.

Plot No. P-32 & Part, MIDC Taloja, Tal. Panvel, Dist. Raigad, Maharashtra 410 208, India

Phone: 8422877163 / 65 / 7710082601 Phone: 7304992789 / 90 / 91 / 92 & 93

Email: mbdmwml@ramky.com www.mumbaiwastemanagement.com

CIN: U90001TG2001PLC037829



TAX INVOICE

IRN No : 8c678b933bf699444cae77e19c7c19da6888cc5ee9620dfb52436342f325c88b

IRN Acknowledgement No : 122525746253569

Acknowledgement Date & Time : 15-03-2025/11:08:00

Bank Name, Branch :	AXIS BANK LTD., PANVEL		GST Payable on Reverse Charge :	N/A
Current Account Number :	036010200004640		CGST On Rev. Charges Mechanism :	N/A
IFSC :	UTIB0000036		SGST On Rev. Charges Mechanism :	N/A
Terms and Conditions :		(Company Seal)	Certified that the particulars Given above are true and correct.	
As per Agreement				
# TCS as applicable w.e.f. 01.10.2020				

Remarks:

This is a Computer Generated Invoice

[E&OE]

Declaration:

- 1) Payment shall be made within 15 days, if payment not made within the time frame, interest will be levied @ 18% per annum.
- 2) Cheque/DD may please be issued in favour of "Mumbai Waste Management Limited" payable at Mumbai.
- 3) Any clarification on the Invoice shall be raised within 15 days from the date of receipt of invoice, else it will be treated as confirmed.
- 4) For logistic enquiries please contact: 84228 77769
- 5) Supply to SEZ unit or SEZ developer for authorized operations under bond or letter of undertaking without payment of integrated tax LUT no/Bond no: AD2703242159128 dt 31/04/24

For Mumbai Waste Management Ltd

Finance & Accounts
Authorised Signatory

Operation Dept.
Authorised Signatory

Marketing & Business Development
Authorised Signatory

Certification & Accreditations

ISO 9001:2015 | ISO 14001:2015 | ISO 45001:2018

NABL Certificated & MoEF Accredited Environmental Laboratory



Corporate Office
Re Sustainability Ltd.

Level 11, Anandnagar Colony, Hyderabad Knowledge City,
HITECH City Road, Hyderabad Telangana- 500081, India

WEIGHMENT SLIP

Availability

Tracking Number : 0040110697 Waste Type : HIGHLY ACIDIC
Generator ID : 0001139559 Transporter Name: MWML
Generator Name : MAHARASHTRA POLLUTION Manifest Number : A002386
CONTROL BOARD Container ID :
Unit Location : IWM Vehicle Number : MH46-F-1573
Membership Id : 10085 Remarks : A002386
C/o. :

Gross Weight: 19,350.000 (Kg) 08.02.2025/09:54:08 Vaibhav
Tare Weight: 12,760.000 (Kg) 08.02.2025/11:41:25 Vaibhav Mhatre
Net Weight: 6,590.000 (Kg)

[Party Signature] Vaibhav (Operator)

